

Deferring Allotment Year for Government Accommodation

1168. DR. A. U. AZMI:

SHRI RAJ NATH SONKAR SHASTRI:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the allotment year was to commence in January this year but the same has yet not started;

(b) what are the pressing circumstances which necessitated its postponement and thus adversely affected the employees;

(c) should the choice of indicating the preferred locality be not left to the employee rather than forcing an accommodation on him; and

(d) if so, the reasons for causing harassment to the employees and for not streamlining the functioning of the Directorate of Estates?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The allot- ment year has been extended upto 31-12-1981.

(b) Extension of the current allot- ment year upto 31-12-1981 was found necessary owing to the fol- lowing reasons:

(i) There was already a large waiting list of the Government servants for allotment of accom- modation, and no useful purpose would have been served by invit- ing fresh applications.

(ii) Invitation of fresh applica- tions would have caused avoidable expenditure in printing of forms extra manhours etc.

(iii) Certain changes were con- templated in the existing applica- tion forms on the basis of studies

made under Management Informa- tion System.

(c) In case the choice is left to the employees, they will, by and large, opt for central locality and since only limited quarters are avail- able in the central locality, it will not be possible to meet their require- ments.

(d) There is no harassment in-as- much as that every Government ser- vant has been given the facility to ask for a change to the locality of his/ her choice.

Poor Quality of Government Stationery

1169. DR. A. U. AZMI:

PROF. AJIT KUMAR MEHTA:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether poor quality stationery is being supplied in the Government offices and there exist no rules and regulations duly updated for the proper use of stationery/paper and its distribution for the last 40 years;

(b) if so, whether Government will effect quality control and save wastage of public funds; and

(c) should such firms who supply sub-standard items be not black- listed?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NA- RAIN SINGH): (a) Stationery sup- plied to Government offices is as per ISI or Departmental specifications. Rules exist for the use of stationery and its distribution.

(b) There exists a system of quality control and checks and there is no wastage of public funds.